

DIVISION BENCH
COURT - I

O-231

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/134(KB)2014

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SUSHIL KUMAR AGARWAL AND ANR. VS ESKAG PHARMA PRIVATE LIMITED AND ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Vikash Baisya, Adv.] For the Applicant

Mrs.Ranjana Seal, Adv.]

Mr.Saunak Sarbajna Adv.] For the Respondent

Mr.Rohan Chatterjee, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.

2. List the matter on **10/10/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)